

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Monday the 16<sup>th</sup> day of October 2023 at 10.25 a.m**  
**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

(On behalf of the bench, Hon'ble Mr. Justice M. Venugopal, Member (Judicial) will deliver the Judgment/Orders.)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 184/2023 IA No. 587 & 588 /2023	Vidyasagar Parchuri Suspended Director Vs State Bank of India & Anr.	Mr. Devashish Chauhan	Mr. Pranava Charan-R1 Mr. S Patrick- R2
2	Comp App (AT) (CH) (Ins) No.308/2023 IA No. 945 & 946/2023	Devi Trading & Holding Private Limited Vs Ravi Shankar Devarakonda & 2 Ors.	Mr. Avinash Wadhvani Mr. P Mallikarjun	M/s J Sagar Advocates- R1 M/s Cyril Amarchand Mangaldas- R2 Mr. Adithya Reddy R3
3	Comp App (AT) (CH) (Ins) No. 69/2022 IA No. 144/2022	Glassfibers Vs. Hindustan Newsprint Ltd. & Anr.  <b>WITH</b>	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D Reetha-R2
4	Comp App (AT) (CH) (Ins) No. 75/2022 IA No. 155/2022	Sunil P.K Vs. Hindustan Newsprint Limited & Anr.  <b>WITH</b>	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D Reetha-R2
5	Comp App (AT) (CH) (Ins) No. 77/2022 IA No. 156/2022	Shaji V K Vs. Hindustan Newsprint Ltd. & Anr.	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D Reetha-R2

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 337/2023 IA No. 1019,1020, 1021, 1022 & 1023/2023	Satyan Kasturi Erstwhile Director of Acoytle Soft Pvt Ltd Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & 7 Ors.  <b>WITH</b>	Ms. Harshini Jhothiraman	

7	Comp App (AT) (CH) (Ins) No. 338/2023 IA No. 1024, 1025, 1026 & 1027/2023	Connect Wind India Pvt Ltd Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & 7 Ors  <b>WITH</b>	Ms. Harshini Jhothiraman	
8	Comp App (AT) (CH) (Ins) No. 339/2023 IA No. 1028, 1029, 1030 & 1031/2023	Kothandaraman Badri Kasturi Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & 7 Ors.  <b>WITH</b>	Ms. Harshini Jhothiraman	
9	Comp App (AT) (CH) (Ins) No. 340/2023 IA No. 1032, 1033, 1034 & 1045/2023	Satyan Kasturi Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & Ors.  <b>WITH</b>	Ms. Harshini Jhothiraman	
10	Comp App (AT) (CH) (Ins) No. 341/2023 IA No. 1035, 1036, 1037 & 1038/2023	Clean Switch India Pvt Ltd. Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & 7 Ors.  <b>WITH</b>	Ms. Harshini Jhothiraman	
11	Comp App (AT) (CH) (Ins) No. 342/2023 IA No. 1039, 1040 & 1041/2023	S.Rajalakshmi Erstwhile Director of Enterprise Business Solutions Pvt Ltd (Struck Off) Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & 7 Ors.	Ms. Harshini Jhothiraman	

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500